

ol' the Sale of Goods Act, 1930 so as to bring the 'way bills' issued by the lorry and truck operators within the definition of the term 'documents of title to goods.'

(c) Yes, Sir.

THEFT IN ASHOKA HOTEL

105. SHRI A. D. MANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what steps have been taken with regard to the apprehension of those persons who are responsible for stealing valuable gems from jewellers located in the Ashoka Hotel; New Delhi; and

(b) whether any arrests have been made in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) (i) Wireless messages were flashed throughout India for the arrest of the culprits.

(ii) Photographs of the culprits were circulated throughout India.

(iii) All guest houses and private lodges were checked in Delhi/New Delhi.

(iv) Police parties were sent to Agra and Bombay.

(v) All airports and border check posts were alerted.

(vi) Help of Interpol-Paris was sought.

(b) Six accused persons have since been arrested in this case.

SMALL CAR

106. SHRI M. V. BHADRAM:
SHRI SAWAI SINGH SISODIA:
SHRI GURUCHARAN SINGH
TOHRA:

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether any final decision has since been taken for setting up the small car project; and

(b) if so, the details of the decision taken?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA): (a) Final decision with regard to model and collaboration is yet to be taken.

(b) Does not arise.

TELECOMMUNICATIONS FACTORY IN MADHYA PRADESH

107. SHRI A.D.MANI:
SHRI SWAI SINGH SISODIA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received the I.T.I. Team's report on the location of a Telecommunications factory so far; and

(b) if so, what decision has been taken thereon?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) Yes.

(b) The matter is under Government's consideration.

NATIONALISATION OF PRIVATE SECTOR INDUSTRIES HAVING MAJORITY PUBLIC FINANCIAL INSTITUTION SHARES

108. SHRI S. KUMARAN: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether there is any proposal under Government's consideration to nationalise private sector industries in which public financial institutions hold substantial shares; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESHWAR PRASAD):

(a) No such general proposal is under Government's consideration.

(b) Does not arise.

धुम्बा राकेट प्रक्षेपण केन्द्र के निदेशक द्वारा शिकायत

109. डॉ० भाई महावीर: क्या परमाणु ऊर्जा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि धुम्बा मध्यवर्तीय राकेट प्रक्षेपण केन्द्र के निदेशक ने हाल में शिकायत की है कि समीप वाले क्षेत्र के मछियारों के

सहयोग के कारण उन्हें अपना कार्य करने में बाधा हो रही है;

(ख) उक्त केन्द्र से अब तक कितने राकेट छोड़े जा चुके हैं;

(ग) राकेट कहाँ से प्राप्त किये गये ; और

(घ) इन राकेटों के द्वारा किन विषयों का वैज्ञानिक अध्ययन किया जा रहा है ?

COMPLAINT OF DIRECTOR OF THUMBA ROCKET LAUNCHING STATION

109. DR. BHAI MAHAVIR: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether it is a fact that the Director of the Thumba Equatorial Rocket Launching Station has recently complained that he is facing hindrances in his Work on account of non-co-operation of the officials of the adjoining areas;

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(b) how many rockets have so far been launched from the said station;

(c) from where the rockets have been obtained; and

(d) what are the subjects in which scientific studies are being carried out through these rockets?

प्रधान मंत्री तथा परमाणु ऊर्जा मंत्री
(श्रीमती इन्दिरा गांधी) : (क) जी, हाँ।

(ख) 452.

(ग) प्रायः सभी राकेट स्वदेशी थे। सहयोगात्मक परीक्षणों में, सहयोगी देश राकेटों की व्यवस्था निःशुल्क करते हैं।

(घ) मौसम-विज्ञान, आयनमण्डलीय तथा खगोल-भौतिक अध्ययन के लिए राकेट परीक्षण किये गए हैं। इन परीक्षणों में विद्युत्-चुम्बकीय क्षेत्र, इलेक्ट्रॉन घनत्व, आयन रचना, आवेशित कण, ऊपरी वायुमण्डल में ताप तथा हवाओं का मापन, ऐक्स-किरणों के विश्लेषण इत्यादि से सम्बन्धित अध्ययन भी शामिल है।

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) 452.

(c) Most of these rockets were indigenous. For collaborative experiments, the participating countries provide the rockets free of cost.

(d) Rocket experiments have been carried out for meteorological, ionospheric and astrophysical studies. These include investigation of the electrojet, magnetic field, electron density, ion composition, charged particles, measurement of winds and temperature in the upper atmosphere, X-ray observation etc.]

LEGISLATION FOR COLLECTION OF COTTON SEEDS

110. SHRI BABUBHAI M. CHINAI: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether Government have received representations suggesting suitable legislation to ensure collection of all cotton seed for its crushing with a view to increasing vegetable oil resources and maintaining purity of seed; and

(b) if so, what are the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA): (a) and (b). A letter has been received by the Ministry of Agriculture from the Federation of Commerce and Industries containing certain suggestions regarding the augmentation of oil seeds and oil resources. It has been suggested therein that Government should examine the possibility of passing suitable legislation to ensure collection of all cotton seeds so that its diversion for cattle feed is prevented and it is made available for crushing to industry at economic prices. The suggestion has been noted.

VOLUNTARY RETIREMENT OF GOVERNMENT EMPLOYEES

111. SHRIMATI PRATIBHA SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether with a view to tackling the problem of educated unemployment, Government